

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 220
(IB)-420(ND)/2017
CA/725/2019, CA/1161/2019, IA-3796/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys

... **Applicant/Petitioner**

Vs.

M/s. Sandeep Axles Pvt. Ltd

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Arun Saxena Adv., Shivam Mishra Adv.
Srinivasan for Canara Bank

For Liquidator, Mr. PBA

ORDER

Renotify this case on 02.09.2021


(T.S. SINGH)
COURT OFFICER